

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram: Dr. Pramod Deo. Chairperson
Shri S. Jayaraman, Member

DATE OF HEARING: 17.1.2012

Petition No.169/2011

Sub: Miscellaneous petition under Section 79 (1) (c) and (f) of the Electricity Act, 2003.

Petitioner : North Karanpura Transmission Co. Ltd.

Respondents : Maharashtra State Electricity Distribution Co. Ltd., and
Others

Petition No. 170/2011

Sub: Miscellaneous petition under Section 79 (1) (c) and (f) of the Electricity Act, 2003.

Petitioner : Talcher- II Transmission Co. Ltd.

Respondents : Tamil Nadu Electricity Board and Others

Parties present : Shri Amit Kapoor, Advocate for petitioner
Miss Kartika, Advocate for Petitioner
Shri Alok Roy, RPTL
Shri Anil Rawal, RPTL
Shri S.K.Gupta, TTCL
Shri Kandeep Pandey, NKTCL
Miss Swapna Seshadri, Advocate for GUVNL
Shri Manoj Dubey, MPPTCL
Shri R.K.Mehta, Advocate , CESU
Shri Antaryami Upadhaya, CESU

Shri S.K.Sonee, NLDC
Shri Pankaj Kumar, PGCIL
Shri S.Balaguru, TANGEDCO

Record of Proceedings

Due to paucity of time, the hearing of the above mentioned petitions could not be taken up. Accordingly, the matters are adjourned.

2. These petitions shall be listed for hearing on 7.2.2012.

By order of the Commission

**Sd/-
(T. Rout)
Joint Chief (Law)**